

THE HIGH COURT OF ORISSA, CUTTACK
Month-wise Institution, Disposal and Case Clearance Rate
1st January - 31st January 2024

Month	Opening balance			Institution			Disposal			Closing Balance			Case Clearance Rate (%) (Disposal vis-à-vis institution)			Judges' working strength	Working days
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	CCR		
January	1,09,020	38,008	1,47,028	3,076	2,211	5,287	5,480	3,167	8,647	1,06,616	37,052	1,43,668	178.15	143.24	163.55	20	19
Cumulative figures from 1st January, 2024 to 31st January, 2024																	
Total	1,09,020 (As on 1.1.2024)	38,008 (As on 1.1.2024)	1,47,028 (As on 1.1.2024)	3,076	2,211	5,287	5,480	3,167	8,647	1,06,616 (As on 31.01.2024)	37,052 (As on 31.01.2024)	1,43,668 (As on 31.01.2024)	178.15	143.24	163.55	20	19

Total no. of Judgments delivered: 173 (This is excluding the cases disposed of by orders)

N.B.: Total working hours during the period : 1957 (Total working hours = 5.15 hours × No. of working days in the given period × Working strength of the Hon'ble Judges during the period)

Total working hours lost : 151.925

Hours lost on account of reference held by Court due to sad demise of learned Advocates/Judges : Nil

Hours lost due to Judges being on leave/official tour : 151.925

The difference between the closing balance of a month and opening balance of the succeeding month is due to subsequent updation of disposal and restoration of some cases in CIS.